

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:863
ANSWERED ON:31.07.2006
ENVIRONMENTAL CLEARANCE TO POWER PROJECTS
Ahir Shri Hansraj Gangaram

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the proposals for power projects of more than 500 Mega Watts capacity are pending with the Government for environmental clearance;
- (b) if so, the details thereof, State-wise;
- (c) whether the State Governments are demanding the right to sanction the power projects of more than 500 Mega Watts capacity which is presently vested with the Union Government;
- (d) if so, the reaction of the Government thereto;
- (e) whether any demands have been made by the State Governments for assistance from Union Government for the power projects of 250 Mega Watts; and
- (f) if so, the action taken /proposed to be taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) & (b) Yes, Sir. Eight proposals relating to power projects of more than 500 Mega Watts (MW) capacity are pending with the Government for environmental clearance. Out of these, six proposals are for thermal power projects and one each for nuclear power and hydro power projects. There are four projects pending from the State of Gujarat and one each from the States of Haryana, Orissa, Sikkim and Tripura.
- (c) No, Sir.
- (d) Does not arise.
- (e) Ministry of Environment & Forests has not received any such request.
- (f) Does not arise.